

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 3650
TO BE ANSWERED ON 21.03.2025

Tele-Law Scheme

†3650. Shri Devesh Shakya:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number and details of the people provided legal aid under the Tele-Law Scheme in Bihar and Uttar Pradesh till February 2025;
- (b) whether the Government has provided training to panel lawyers and Village Level Entrepreneurs (VLEs) for effective implementation of the said scheme, State-wise, particularly in Uttar Pradesh and Bihar; and
- (c) whether the residents of Etah, Kasganj, Mainpuri, Auraiya and Kannauj districts of Uttar Pradesh have benefited from this scheme during the last three years and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) Tele-Law program is one of the major components of DISHA (Designing Innovative solution for Holistic Access to Justice) scheme through which the beneficiaries are provided with pre-litigation advice by connecting them with panel lawyers through digital technology. The details of the beneficiaries served in the State of Bihar and Uttar Pradesh till February, 2025 are as under: -

Financial Year	Uttar Pradesh			Bihar			Total
	Male	Female	Total	Male	Female	Total	
2021-2022	92764	48781	141545	34537	30978	65515	207060
2022-2023	181121	164898	346019	62186	47161	109347	455366
2023-2024	453441	308449	761890	104852	116080	220932	982822
2024-2025	300673	294499	595172	59769	111771	171540	766712

(b) Regular trainings are organized for the Panel Lawyers and Village Level Entrepreneurs (VLEs) associated with Tele-Law program for their orientation across the country including the State of Uttar Pradesh and Bihar. While the training for panel lawyers is primarily focused on the nature of legal counselling and advisory services that is rendered to citizens, the Village Level Entrepreneurs (VLEs) are being trained on the use of Tele-Law digital platform, mobile application, Toll-Free number and spreading awareness among the citizens. The details of training conducted during the current financial year are at **Annexure 'A'**.

(c) The details of residents of Etah, Kasganj, Mainpuri, Auraiya and Kannauj districts of Uttar Pradesh who have benefited from this program during the last three years are as follows: -

Districts	2022-2023		2023-2024		2024-2025	
	Male	Female	Male	Female	Male	Female
Etah	2359	1054	1233	1039	4449	1843
Kasganj	422	172	1222	1366	2783	2377
Mainpuri	353	506	329	878	931	515
Auraiya	231	1047	743	932	926	717
Kannauj	335	121	1000	377	2568	843

Annexure -A

**STATEMENT REFERRED TO IN REPLY TO PART (B) IN RESPECT OF LOK
SABHA UNSTARRED QUESTION NO. †3650 FOR REPLY ON 21.03.2025
REGARDING TELE-LAW SCHEME**

Number of Training sessions for Panel Lawyers and VLEs during the F.Y. 2024-2025 (Up to February 2025)				
Sr. No.	States/UTs	Panel Lawyers	VLEs	Total
1	Andaman and Nicobar Islands*	0	2	2
2	Andhra Pradesh	8	11	19
3	Arunachal Pradesh	0	0	0
4	Assam	9	14	23
5	Bihar	9	83	92
6	Chandigarh*	0	2	2
7	Chhattisgarh	8	72	80
8	Dadra and Nagar Haveli & Daman & Diu*	0	0	0
9	Delhi	5	0	0
10	Gujarat	8	4	12
11	Goa	1	5	6
12	Haryana	8	74	82
13	Himachal Pradesh	8	55	63
14	Jammu and Kashmir	9	40	49
15	Jharkhand	8	34	42
16	Karnataka	8	8	16
17	Kerala	6	36	42
18	Ladakh	1	1	2
19	Lakshadweep*	0	0	0
20	Madhya Pradesh	9	70	79
21	Maharashtra	8	52	60
22	Manipur*	0	0	0
23	Meghalaya	6	10	16
24	Mizoram	6	33	39
25	Nagaland	6	21	27
26	Odisha	8	37	45

27	Puducherry	1	3	4
28	Punjab	10	64	74
29	Rajasthan	12	14	26
30	Sikkim*	0	0	0
31	Tamil Nadu	9	48	57
32	Telangana	9	68	77
33	Tripura	6	5	11
34	Uttar Pradesh	8	82	90
35	Uttarakhand	7	7	14
36	West Bengal	9	68	77
	Total	210	1023	1228

Remarks: -

*Andaman and Nicobar Islands lawyers training sessions are merged with West Bengal training session.

*Arunachal Pradesh lawyers training sessions are merged with Assam training session

*Chandigarh lawyers training sessions are merged with Punjab training session

*Dadra and Nagar Haveli & Daman & Diu lawyers training sessions are merged with Maharashtra training session

*Sikkim lawyers training sessions are merged with Assam Training

*Lakshadweep lawyers training sessions are merged with Kerala training